## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/71/2016

NAME OF THE PETITIONER(S)

: GOPICHAND IDANDAS

NAME OF THE RESPONDENT(S)

: HEERAL CONSTRUCTIONS PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. PRITHUIRAJ.

(GOK) & VENKATAVARADAM

Counsel for

2. P. RAJ KUMAR FOR THRITAMBAK

Z LANNAN

COUNSEL FOR

**ORDER** 

Shri P Raj Kumar Jhabakh, counsel for petitioners present. Shri R Prithviraj, counsel for R2 present and prayed time for submitting his arguments. Time extended finally at request. Put up on 04.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)